

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2023

ORDER NO. 16 of 2023

Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for CESTAT, New Delhi on 25.01.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 25.01.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
On 25.01.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters
On 25.01.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member matters

Note:

1. Customs and Service tax matters will be take up after the Anti-Dumping hearing is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

